

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.05
TP NO. 01/433/434/439/GB/2022
(CP NO. 08/2013)**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2022**

In the matter of:

M/s. Walchandnagar Industries Limited
Versus
M/s. Green Valley Industries Limited & Anr.

Section: Under Sections 433,434 & 439 the Companies Act, 1956.

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. V. KALRA	Advocate	Petitioner	Present in Video
2.	MR. RISHAV BANERJEE	Advocate	R-1	Conference
3.	MR. V. JHUNJHUNWALA	Advocate	R-1	
4.	MS. S. KATAKEY	Advocate	R-1	

ORDER

Date of Order: 18.11.2022

This matter is taken up through Video Conferencing. Heard the learned Counsels appearing on behalf of both the parties. Learned Counsel for the Petitioner Mr. V. Kalra submits that he has filed Vakalatnama. The Learned Counsel for the Respondent No. 1 submits that the reply has been filed online, however copy of the same is not available with the Registry. The Respondent is directed to send copy of the reply to Petitioner within one week. Earlier opportunities were given to the Petitioner to file IBC application under appropriate section. The same has not been filed. In the interest of justice last opportunity is given to Petitioner to file application under IBC and copy of the same is to be given to the Respondent. The counsel of the Respondent was not in favour of giving further chance to the Petitioner to file application under IBC. If the application is not filed with related enclosure within 12/01/2023, then the matter will be disposed in

the next hearing on the basis of documents and submission available with the Bench. Matter is adjourned.

2. **List the matter on 19.01.2023.**

Sd/-

(Prasanta Kumar Mohanty)
Member (Technical)

/D-18.11.2022/

Sd/-

(Deep Chandra Joshi)
Member (Judicial)